

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated: Guwahati the 22nd of December, 2023.

This is for information of all concerned Advocates, Litigants, and other users of the Gauhati High Court's e-Filing system that there will be a system downtime for upgradation and maintenance purposes from **1st January, 2024 to 15th January, 2024**.

During this period, the e-Filing portal will be unavailable for all e-filing activities in the High Court and the District Courts of Assam.

By order,

Sd/- Sri Subhrangsu Dhar

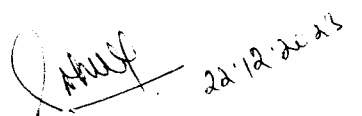
REGISTRAR (JUDICIAL & IT)

Memo No. HC.XLV/349/2020/ 1006 /PM&P dated the 22nd of December, 2023.

Copy to: -

1. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, for information.
2. The e-Committee, Hon'ble Supreme Court of India.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
4. The Law Secretary, Nagaland/ Mizoram/ Arunachal Pradesh.
5. The Registrar (Admin./Vig./ Judl./ Estt.), Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The District & Sessions Judge,
Bajali/ Baksa/ Barpeta/ Biswanath/ Bongaigaon/ Cachar/ Charaideo/ Chirang/ Darrang/ Dhemaji/ Dhubri/ Dibrugarh/ Dima Hasao/ Goalpara/ Golaghat/ Hailakandi/ Hojai/ Jorhat/ Kamrup(Amingaon)/ Kamrup (M)/ Karbi Anglong/ Karimganj/ Kokrajhar/ Lakhimpur/ Majuli/ Morigaon/ Nagaon/ Nalbari/ Sivasagar/ Sonitpur/ South Salmara Mankachar/ Tinsukia/ Udlaguri/ West Karbi Anglong.
9. The Member Secretary, Assam State Legal Services Authority/Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.

10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
11. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
12. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
13. The President/ Secretary, All Assam Lawyers' Association, Guwahati.
14. The President/ Secretary, Lawyers' Association, Guwahati.
15. The Senior IT Consultant, Gauhati High Court, Guwahati.
16. The Joint Registrar (), Gauhati High Court, Guwahati.
17. The Director, Law Research Institute, Gauhati High Court, Guwahati.
18. The Deputy Registrar (), Gauhati High Court, Guwahati.
19. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
20. The Asstt. Registrar (), Gauhati High Court, Guwahati.
21. The Court Manager, Gauhati High Court, Guwahati.
22. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
23. The Systems Analyst/ Programmer, Gauhati High Court, Guwahati.
24. The P.S. to Hon'ble Mr./Mrs. Justice, Gauhati High Court, Guwahati.
25. The A.O.(Judicial), Section, Gauhati High Court, Guwahati.
26. The Administrative Officer, Judicial Academy, Assam.
27. The Senior Systems Officer, Gauhati High Court, Guwahati.
28. The Court Masters, Court No....., Gauhati High Court, Guwahati.
29. The Systems Officers / Systems Assistants of Assam, for information and necessary action.
30. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
31. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR (JUDICIAL & IT)